NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.08.2017. AT 10.30 AM

CP (IB)No. 88/9/HDB/2018	
Aliens Developers (P) Ltd	
Tej Pratap Singh	
Aliens Developers Pvt Ltd	
	Aliens Developers (P) Ltd Tej Pratap Singh

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Apparao	Coemsel	9866709054	mid
AV Rama Ras	Coursel	8019564704	auch

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Traine of the Counsel(s)	8		
	7		

ORDER

Heard Mr.V.Appa Rao along with Mr.P.V.Rama Rao, Learned counsels for the Petitioner; permitted to take personal notice to the Respondent.

Post the case on 22.03.2018.

Member (T)

Member (J)